

15.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

**COURT NO. 47**

**HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV**

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDR KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO [daya.nidhi@dhc.nic.in](mailto:daya.nidhi@dhc.nic.in)

CLICK HERE TO JOIN VC:-

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NOTE: CS(OS) 241/2021 SHOWN AT ITEM NO. 53 IN THE CAUSE LIST MAY BE TREATED AS DELETED.

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BY ORDER  
REGISTRAR ORIGINAL

**15.04.2025**

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SUPPLEMENTARY CAUSE LIST

DELETION NOTES

1. FAO(OS) 114/2011 LISTED BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL) AT ITEM NO.19 IS DELETED AS THE SAME IS A DECIDED MATTER.

HIGH COURT OF DELHI  
11.04.2025

REGISTRAR (LISTING)